

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.08.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 143 of 2020	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. With	Surekha Raman	Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9
2.	Comp. App. (AT) No. 227 of 2020	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon-R3 Shyam Kapadia-R7 Samiksha Pednekar- R9

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Registrar**